

**OFFICE OF THE CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY,  
GANJAM, BERHAMPUR  
ADVERTISEMENT No. 01/2020**

**Dated: 11.09.2020**

Applications in the prescribed format are invited from the desirous candidates for recruitment to the post of Junior Clerk in District Legal Services Authority (DLSA), Ganjam, Berhampur /Junior Clerk-cum-Typist of Taluk Legal Services Committees (TLSC). Such appointment shall be governed by the provisions of Odisha Group-C and Group-D posts (Contractual Appointment) Rules, 2013 read with Odisha Group-“C” and Group-“D” Posts (Contractual Appointment) Amendment Rules, 2017.

Since the posts of Junior Clerk in DLSA and Junior Clerk-Cum-typist in TLSC are identical for all practical purposes, the candidates may be posted either as Jr. Clerk of DLSA or Jr. clerk-cum-Typist of TLSC functioning under the territorial jurisdiction of DLSA, Ganjam, Berhampur as per decision of the Appointing Authority.

The decision of the District Judge-cum-Chairman, District Legal Services Authority (DLSA), Ganjam, Berhampur as to the result of the Examination shall be final and in no case, shall liable to be challenged. The Authority reserves the right to cancel the recruitment process at any time without any prior notice.

**CATEGORY WISE VACANCY POSITION:**

Name of the Post	UR	SEBC	SC	ST	Total	Scale of pay
Junior Clerk	01	-	-	-	01	Rs 8,880/-

- NOTE:**
1. The number of post as indicated above may increase or decrease.
  2. Reservation in respect of different categories of candidates shall be as per applicable Rules/policies/guidelines.

**ELIGIBILITIES OF THE CANDIDATES:**

A candidate in order to be eligible for the above post: -

- (a) Should have passed at least +2 examination conducted by CHSE or equivalent examination and Odia as a subject at least of M.E. standard.
- (b) Must have passed at least Diploma in Computer Application from a recognized institution.
- (c) Must have knowledge in Typing in English 40 words per minute and in Odia 20 words per minute.
- (d) Age : The candidate shall not be less than 18 years of age and shall not be more than 32 years of age as on **01.09.2020** (Relaxation of age, wherever applicable shall be granted as per relevant Govt. Rules)

**FEES FOR EXAMINATION:-**

The candidates are required to deposit fees of Rs.100/- (one hundred) only in shape of Treasury Challan under the Head “**0070-Other Administrative Services-01-Adminisration of Justice-501-Services and Service Fees- 0010-charges for service provided-02040-Examination fees for recruitment**” and to submit the original copy of Challan along with their application forms.

The SC/ST candidates are exempted from payment of the Examination fees.

